

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2112
ANSWERED ON TUESDAY, THE 22nd MARCH, 2022**

SOCIAL SPENDING BY COMPANIES

QUESTION

2112. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of Corporate Affairs be pleased to state:

- (a) whether it is a fact that social spending by companies mandated by law has gone down;
- (b) if so, the details in this regard; and
- (c) the total contribution towards Corporate Social Responsibility (CSR) for the last five years, year-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act, mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company.

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at www.csr.gov.in. On the basis of filings made by the companies in the MCA21 registry, the CSR spent by all the companies during the last five financial years are given below:

Financial Years	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
Amount Spent (INR Cr.)	14,344.40	17,097.66	20,163.18	24,863.84	20,360.25*

(Data upto 31.12.2021) [Source: National CSR Data Portal]

*The data for FY 2020-21 is subject to change as the levy of additional fees for the late filing had been relaxed till 15.03.2022.
